

`CITY CIVIL AND SESSION COURT MUMBAIIN THE COURT OF
H.H.J. MRS PRITI KUMAR (GHULE)COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List

Dated 03.09.2020

S.No. Case Type Case No. Title Name of Advocate

WRITTEN ARGUMENTS /DEFENCE WITNESS

1.

[POCSO SPL CASE/1000503/2018](#)

The State of Chembur Police Station
Vs
Sanjay Dattu Dabhade

PP